

[23 May, 2006]

RAJYA SABHA

NON-LIFE INSURERS—SOCIAL SECTOR

No. of Lives covered in Social Sector

Insurer	2001-02		2002-03		2003-04		2004-05	
	Target	Achieved	Target	Achieved	Target	Achieved	Target	Achieved
Royal Sundaram	5000	6064	7500	10902	10000	66903	15000	27288
TATA AIG	5000	0	7500	8609	10000	10778	15000	18249
Reliance	5000	0	7500	8797	10000	14000	15000	28698
IFFCO Tokio	7500	5879	10000	827334	15000	824280	20000	899210
ICICI Lombard	2917	2902	7500	16660	10000	119724	15000	140063
Bajaj Allianz	5000	5000	7500	14053	10000	34689	15000	16724
HDFC Chubb			2500	nil	10000	8221	10000	48864
Cholamandalam			2500	nil	10000	36085	10000	39061
New India		11140487		27539481		11325337		2963879
National		1341854		1531384		2919487		151021
United India*		5744000		467166		599812		630103
Oriental		3427276		3619274		5126330		5332167

*United India figures for the FY 2001-02 not comparable.

Increase in irrigation tax

4017. SHRI KALRAJ MISHRA: Will the Minister of FINANCE be pleased to state:

(a) whether it is a fact that certain State Governments, including Madhya Pradesh and Chhattisgarh have raised many-fold the irrigation tax per acre leviable on farmers;

(b) if so, whether Government have issued any broad guidelines to State Governments about State-levies and taxes imposed on farmers, to help the farmers out of the financial and tax-burden and to protect them against situations leading them to commit suicides; and

(c) if so, the details in this regard?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI S.S. PALANIMANICKAM): (a) to (c) Irrigation being a State subject,

the rates for water charges etc. are fixed by respective State Governments. Several State Governments have revised the water rates in recent years. The water rates vary considerably from State to State. Latest State-wise water rates for flow irrigation and lift irrigation are at Statement I and II respectively.

Statement-I

State-wise water rates for flow irrigation

Sl. No.	States/UTs	For irrigation purposes		Status as on
		Flow Irrigation		
		Rate (Rs/ha)	Date since applicable	
1	2	3	4	5
1	Andhra Pradesh	148.20 to 1235.00	1.7.1996	23.4.2003
2	Arunachal Pradesh	No water rates specified for irrigation		27.10.2005
3	Assam	150.00 to 751.00	30.3.2000	20.4.2006
4	Bihar	74.10 to 370.50	Nov. 1995/2001	28.02.2003
5	Chhattisgarh	123.50 to 741.00	15.6.1999	25.8.2005
6	Delhi	22.23 to 711.36	1951/1979	No. 2003
7	Goa	60.00 to 300.00	1.2.1988	24.3.2006
8	Gujarat	70.00 to 2750.00*	16.2.2001	1.3.2006
9	Haryana	86.45 to 197.60	27.7.2000	29.11.2005
10	Himachal Pradesh	19.30\$	1.6.2005	1.10.2005
11	Jammu & Kashmir	19.76 to 49.40	1.4.2000	28.7.2001
12	Jharkhand	74.10 to 370.50	26.11.2001	25.11.2003
13	Karnataka	37.05 to 988.45	13.7.2000	24.10.2005
14	Kerala	37.00 to 99.00\$\$	18.9.1974	18.3.2006
15	Madhya Pradesh	50.00 to 960.00@	1.11.2005	28.2.2006
16	Maharashtra	238 to 6297**	1.7.2003	25.10.2005
17	Manipur	-22.50 to 75.00	1977-78	26.3.2002
18	Meghalaya	No water rates (Rs. 100-Proposed to be fixed)	—	28.2.2006

[23 May, 2006]

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1	2	3	4	5
19	Mizoram	No water rates	—	04.8.2003
20	Nagaland	No water rates	—	12.4.2006
21	Orissa	28.00 to 930.00	5.4.2002	1.3.2006
22	Punjab	Abolished	14.2.1977	27.8.2002
23	Rajasthan	29.64 to 607.62	24.5.1999	24.10.2005
24	Sikkim	10.00 to 250.00@@	2002	10.3.2006
25	Tamil Nadu	2.77 to 61.78	1.7.1962	04.3.2002
26	Tripura	312.50	N.A.	26.10.2005
27	Uttaranchal	49.00 to 143.00	18.9.1995	8.12.2003
28	Uttar Pradesh	30.00 to 474.00	18.9.1995	Apr. 2002
29	West Bengal	37.05 to 123.50	6.4.1997	16.5.2003
30	A & N Islands	No water rates	—	06.2.2004
31	Chandigarh	No water rates	—	12.6.2001
32	Dadra & Nagar Haveli	110 to 830.00	29.1.1996	31.8.2005
33	Daman & Diu	200.00	1980	03.1.2002
34	Lakshadweep	No water rates	—	8.3.2006
35	Pondicherry	12.50 to 37.50	31.3.1979	02.8.1979

Remarks: * Subject to increase @ 15% to 25% per annum

** Subject to increase @ 15% per annum

The Previous rates were Rs. 180-Rs. 4763 w.e.f. 1.9.2001

\$: These rates shall escalate by 10% on the first of April every year.

The previous rates were Rs. 6.87 to 76.03/ha. w.e.f. 1977/1981

\$\$ Proposed to be revised as Rs. 250-550/ha

@ The Previous rates were Rs. 123.50 to Rs. 741.00 w.e.f. 15.6.1999

@@ The rates are as per the Sikkim Irrigation Water Tax Act 2002 which is still in the process of enforcement. There were no water rates prior to this Act.

Statement-II**State-wise water rates for lift irrigation**

Sl. No.	States/UTs	For irrigation purposes		Status as on
		Lift Irrigation		
		Rate (Rs/ha)	Date since applicable	
1	2	3	4	5
1	Andhra Pradesh	#		23.4.2003
2	Arunachal Pradesh	No water rates specified for irrigation		27.10.2005
3	Assam	150.00 to 751.00	30.3.2000	20.4.2006
4	Bihar	#		28.02.2003
5	Chhattisgarh	#		25.8.2005
6	Delhi	33.35 to 1067.04	1951/1979	Nov. 2003
7	Goa	120.00 to 600.00	1.2.1988	24.3.2006
8	Gujarat	23.33 to 1375.00*	16.2.2001	1.3.2006
9	Haryana	43.23 to 98.80	27.7.2000	29.11.2005
10	Himachal Pradesh	38.50\$	1.6.2005	1.10.2005
11	Jammu & Kashmir	49.40 to 716.30	1.4.2000	28.7.2001
12	Jharkhand	#		25.11.2003
13	Karnataka	#		24.10.2005
14	Kerala	37.00 to 99.00\$\$	18.9.1974	18.3.2006
15	Madhya Pradesh	50.00 to 960.00@	1.11.2005	28.2.2006
16	Maharashtra	20.00 to 610.00**	1.7.2003	25.10.2005
17	Manipur	22.50 to 75.00	1977-78	26.3.2002
18	Meghalaya	No water rates (Rs. 100-Proposed to be fixed)	-	28.2.2006
19	Mizoram	No water rates		04.8.2003
20	Nagaland	No water rates		12.4.2006
21	Orissa	129.21 to 4990.63	July, 1997	27.4.1998
22	Punjab	Abolished	14.2.1997	22.8.2002
23	Rajasthan	74.10 to 1215.24	24.5.1999	24.10.2005
24	Sikkim	10.00 to 250.00@@	2002	10.3.2006
25	Tamil Nadu	#		04.3.2002
26	Tripura	3212.50	Yet to start	26.10.2005

1	2	3	4	5
27	Uttaranchal	99.00 to 287.00	18.9.1995	8.12.2003
28	Uttar Pradesh	15.00 to 237.00	18.9.1995	Apr. 2002
29	West Bengal	#		16.5.2003
30	A & N Islands	No water rates	-	06.2.2004
31	Chandigarh	No water rates		12.6.2001
32	Dadra & Nagar Haveli	75.00 to 275.00	***	31.8.2005
33	Daman & Diu	200.00	1980	03.1.2002
34	Lakshadweep	No water rates		8.3.2006
35	Pondicherry	10.00 to 30.00	31.3.1979	02.8.1979

Remarks: * Subject to increase @ 15% to 25% per annum

** Subject to increase @ 15% per annum

The previous rates were Rs.20-Rs.495 w.e.f. 1.9.2001

\$: These rates shall escalate by 10% on the first April every year.

The previous rates were Rs. 13.96 to 82.15/ha. w.e.f. 1977/1981

\$\$ Proposed to be revised as Rs. 250-550/ha

@ The previous rates were Rs. 123.50 to Rs. 741.00 w.e.f. 15.6.1999

@@ The rates are as per the Sikkim Irrigation Water Tax Act 2002 which is still in the process of enforcement. There were no water rates prior to this Act.

No separate rate for lift irrigation has been reported.

*** Depending upon the type of Minor Irrigation Schemes, the date of enforcement varied from 1/12/1970 to 13/11/1973.

Lending to States by NABARD

4018. SHRI MATILAL SARKAR: Will the Minister of FINANCE be pleased to state:

(a) the lending of NABARD in different States and Union Territories in the years 2003-04, 2004-05 and 2005-06;

(b) the amount lent by NABARD in favour of Government undertakings during these years; and